

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO.106/Chd/CHD/2017

a/w

CA Nos. 37 & 38/2017.

Aman Grover & Anr.

...Petitioners

Versus.

M/s City Enterprises Pvt. Ltd. & Ors.

...Respondents

Present: Dr. Rajansh Thukral and Ms. Surekha Thukral, Advocates for petitioners.
Mr. Atul V. Sood, Advocate for respondents No.1 to 3.
Mr.Sukhwinder Singh Sudan, Advocate for respondent No.4.

Learned counsel for the petitioners has filed written submissions and copy of the same has been supplied to the learned counsel for the respondents No.1 to 4. Learned counsel for respondents No.1 to 3 and learned counsel for respondent No.4 also seek more time to file written submissions. Written submissions be filed within a week with copy to the learned counsel for the petitioners.

List the matter for arguments on 12.09.2017.

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(Justice R.P. Nagrath)
Member(Judicial)

✓ August 18, 2017
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